IN THE HIGH COURT OF JHARKHAND AT RANCHI

C.R. No. 22 of 2020

Sri Kanhaiya Mishra … … **Petitioner**

Versus

Sri Binod Kumar Sharma … … **Opp. Party**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : None
For the Opp. Party : None

The matter was taken up through Video Conferencing.

<u>04/20.04.2021</u>: The Court has waited for some time but nobody has logged in either on behalf of the petitioner or on behalf of the opposite party, and as such the court proceeding is, hereby, closed and the matter is adjourned to be listed after Summer Vacation.

(Rajesh Kumar, J.)

shahid/-